

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 8418/2018

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

Date : 25-02-2019 This petition was called on for hearing today.

For Petitioner(s)

Ms. Anita Tripathi, Adv.

Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Fuzail Ahmad Ayyubi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await service/track report in respect of respondent Nos.1
to 5, 7 and 10 to 15.

Service is complete on respondent Nos.6 and 8 but none has
entered appearance.

Last opportunity is granted to respondent No.9 for filing
counter affidavit within four weeks.

List again on 8.4.2019.

ANIL LAXMAN PANSARE
Registrar